

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-380-2020

Emelia Branganza e Fernandes ... Petitioner.

Versus

Queeny Braganza e Cota and
ors. ... Respondent.

Mr. Dharmanand Vernekar, Advocate for the Petitioner.

Mr. Byron Rodrigues, Advocate for the Respondents.

Coram : Dama Seshadri Naidu, J.

Dated : 16th December, 2020.

P.C.:

Post the matter after vacation.

2. Interim relief to continue.

Dama Seshadri Naidu, J.

MF/-